

ELECTION COMMISSION OF INDIA

Nirvachan Sadan, Ashoka Road, New Delhi-110001

No. ECI/PN/26/2021

Dated: 11th March 2021

PRESS NOTE

ECI to take stern action against fake news

An FIR has been lodged against the fake news about EVM Hacking attributed to Former CEC Sh. T.S. Krishnamurthy circulated over internet

It has come to the notice of Election Commission of India that an old fake news about EVM hacking is being circulated on some social media platforms/internet. The news item dated 21st December, 2017 maliciously attributed that former Chief Election Commissioner of India Sh. T.S. Krishnamurthy had opined that a particular party won assembly elections by hacking EVMs. This wrongful information was previously debunked by former CEC himself, soon after this matter had come to his knowledge in 2018. This news is again being circulated by some miscreants on social media.

Refuting this fake news Sh. Krishnamurthy has again issued a statement saying

"It has been brought to my notice that a fake news which had appeared in a Hindi newspaper quite some time back is being activated and re-circulated as if that I express doubts about the credibility of the Electronic Voting Machine, EVM, in the conduct of elections in India. This is utterly false and mischievous to circulate a wrong impression in the ensuing elections. I would like to reiterate that the EVMs are most credible and I have no doubt about its efficacy and reliability. Electronic Voting Machine is indeed our Nation's pride and that there cannot be any doubt whatsoever about its credibility".

On direction of the Commission an FIR has also been lodged by CEO Delhi, under the IPC Section 500 (punishment for defamation) and Representation of the People Act 1951 Section 128 (maintenance of secrecy of voting), 134(breach of official duty in connection with elections). Investigation has been initiated in this matter and stern action will be taken against the miscreants who have uploaded fake news to create wrong impressions about the election process.

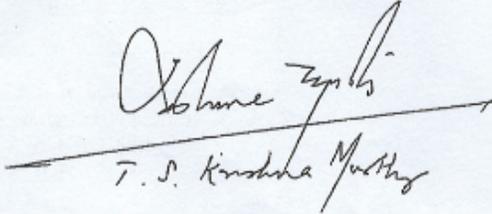
Screenshot of Sh. T S Krishna Murthy's statement:

T.S.Krishna Murthy Former Chief Election Commissioner of India	Address: New No:95, Sathyadev Avenue, MRC Nagar,Chennai-600 028. Opp: Somerset Green Ways, Chettinad Vidyashram School.
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TO WHOMSOEVER IT MATTERS

Date: 10th March 2021

It has been brought to my notice that a fake news which had appeared in a Hindi Newspaper quite some time back is being activated and re-circulated as if that I express doubts about the credibility of the Electronic Voting Machine in the conduct of elections in India. This is utterly false and mischievous to circulate a wrong impression in the ensuing elections. I would like to reiterate that the Electronic Voting Machines are most credible and I have no doubt about its efficacy and reliability. Electronic Voting Machine is indeed our Nation's pride and that there cannot be any doubt whatsoever about its credibility.


T. S. Krishna Murthy


(PAWAN DIWAN)
UNDER SECRETARY